

9470
12/6/20²⁰
No. 778
From

Spl.C.B.8, dated 11/06/2020

To

The Registrar General,
Punjab and Haryana High Court,
Chandigarh.

All the District and Sessions Judges, in the States of
Punjab, Haryana and UT Chandigarh.

Sub: Services of Vidyo Conferencing Applications

Ref: This Court's email dated 17.04.2020.

Sir,

I am directed to refer you on the subject cited above and to inform you that as informed by the Hon'ble Supreme Court of India, Vidyo resources have been diverted to important case hearings and hence the users may face issues in accessing the Vidyo application during the period from 08.06.2020 to 12.06.2020. You are, therefore, requested to use other video conferencing applications during this period.

Yours faithfully,

Jyoti Singh
10.06.2020

Joint Registrar
(Computerization & IT)
for Registrar General

